# REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Lok Sabha

**Seventy Third Report** 



LOK SABHA SECRETARIAT NEW DELHI

1984

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventh Lok Sabha)

### SEVENTY-THIRD REPORT

## (Presented on 4-4-1984)

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- I, the Chamman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventy-third Report.
- 2. The Committee met on 3 April, 1984 for classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

## Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.
- 4. After considering all aspects of the Bills, the Committee recommend that the Land Acquisition (Amendment) Bill, 1984 (Amendment of section 11, etc.) by Prof. Madhu Dandavate be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

#### Recommendation

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

New Delhi; 3 April, 1984 14 Chastra, 1906 (Saka) G. LAKSHMANAN,

Chairman,

Committee on Private Members'

Bills and Resolutions.

# APPENDIX

SI.		Bill No.	Category recommended	Time recom- mended by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1984 (Amendment of article 130) by Shri K. Lakkappa.	2 of 1984	В	a ponta
2	The Land Acquisition (Amendment) Bill, 1984 (Amendment of section 11, etc.) by Prof. Madhu Dandavate.	12 of 1984	, <b>A</b> ,	2 hours
3	The Hoarding and Profiteering Prevention Bill, 1984 by Prof. Madhu Dandavate.	15 pf 1984	<b>B</b> .	2 hours
4	The Lokpal Bill, 1984 by Prof. Madhu Dandavate.	13 of 1984	<b>B</b> .	2 hours
5	The Banking Laws (Amendment) Bill, 1984 by Prof. Madhu Dandavate.	18 of 1984	<b>B</b>	.2 hours
6	The Anti-Defection Bill, 1984 by Prof. Saif-ud-Din Soz.	25 of 1984	В	2 hours
7.	The Constitution (Amendment) Bill, 1984 (Amendment of article 51) by Shri Ratansinh Rajda.	4 of 1984	В	a hours